

**उद्योग मंत्रालय में राज्य मंत्री (श्री चरणजीत चावला):**

(क) राष्ट्रीय बस्त्र निगम इस समय सरकार द्वारा हाथ में ली गई 8 अन्य बस्त्र मिलों के अलावा 101 राष्ट्रीयकृत बस्त्र मिलों को चला रहा है। इन मिलों में से प्रत्येक मिल में विनियोग की गई पूंजी से संबंधित जानकारी इकट्ठी की जा रही है और जो सभा-पटल पर रख दी जाएगी। अप्रैल, 1979 से दिसम्बर 1979 की अवधि में अलग-अलग समय कम्पोजिट मिल द्वारा उत्पादित कपड़े की जानकारी देने वाला एक वितरण सभा पटल पर रखा है। [ग्रन्थालय में रखा गया। देखिये संख्या LT 615/80]

(ख) हानि उठाने वाली मिलों कटाई व मिश्रित दोनों के नाम व उनके द्वारा पिछले दो वर्षों में उठाई गई हानि की जानकारी देने वाला एक विवरण II सभा पटल पर रखा है। [ग्रन्थालय में रखा गया देखिये संख्या LT 615/80]

हानि उठाने के मुख्य कारण निम्नानुसार है :-

- 1 पुरानी व गत-प्रयोग मशीनें
- 2 कम उत्पादकता
- 3 अधिक श्रम बल,
- 4 बिजली की अनिश्चित कटौनियां
- 5 बिजली की कटौती व रुक-रुक कर बिजली का सभरण होने के कारण संयंत्र की क्षमता का कम उपयोग।

#### Setting up of a Special Police Force for Protection of Harijans and Weaker Sections

1158. SHRI G. M. BANATWALLA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are considering any proposal or consider it feasible to set up a special police force at the Central level for the protection of Harijans and Weaker sections; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) No, Sir.

(b) Does not arise.

#### Report by the Backward Classes Commission

1159. SHRI T. R. SHAMANNA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Commission appointed to investigate into the conditions

of Backward Classes has presented its report; and

(b) if so, the steps Government propose to take to improve the conditions of the Backward Classes?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) No, Sir.

(b) Does not arise.

#### जघन्य अपराधों का वैज्ञानिक अध्ययन

1160. श्री राम लाल राहो : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उत्तर प्रदेश सहित देश के विभिन्न भागों में बढ़ते हुए जघन्य अपराधों के बारे में कोई वैज्ञानिक अध्ययन किया गया है; और

(ख) यदि हां, तो अध्ययन प्रतिवेदन की बातें क्या हैं और अपराधों की रोकथाम के लिये क्या प्रयास किये जा रहे हैं ?

गृह मंत्रालय में राज्य मंत्री (श्री योगेश्वर मकवाना): (क) और (ख). अपेक्षित सूचना एकत्र की जा रही है और उस के प्राप्त होने पर एक विवरण सदन के पटल पर रख दिया जाएगा।

#### Manufacture of Colour T.V.

1161. SHRI P. J. KURIEN: SHRI KUSUMA KRISHNA MURTHY:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the manufacture of colour T.V. has been started in our country;

(b) if so, how soon will it be available to the general public and at what cost;

(c) whether there is any scientific device to convert the present large number of black and white T.Vs. into colour T.Vs.; and

(d) if not, the financial loss to the consumer as a result thereof?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) The manufacture of colour TV sets has not begun

in the country but a private firm in Delhi claims to have produced the first colour TV receiver set to be made in the country.

(b). No decision has been taken by Government regarding introduction of colour TV.

(c). No, Sir.

(d). Does not arise.

**News Item Captioned "West Bengal Resents Statement on Governor's Purse"**

1162. SHRI JYOTIRMOY BOSU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether his attention has been drawn to a news item published by the Business Standard, Calcutta, in its issue dated February 13, 1980 under the Caption "West Bengal resents statement on Governor's purse"; and

(b) if so, what are the facts thereof

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) Yes, Sir.

(b) The report in the news-item that such a statement was made by anyone in the Ministry of Home Affairs is not correct.

**Comments made against Persons by Commissions of Inquiry**

1163. SHRI JYOTIRMOY BOSU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the names of persons against whom each Commission set up under the Commission of Inquiry Act by the two previous Central Governments to enquire into allegations of emergency excesses as well as other allegations relating to misuse of Government machinery for personal and political purposes has made adverse comments and nature of such adverse comments in each case; and

(b) what action, if any, has been or is being taken on the findings of the Commissions?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b). The names of persons commented upon adversely and the nature of such adverse comments in each case are given in the reports submitted by the Commissions of Inquiry.

These reports were placed on the Table of the Lok Sabha. The memoranda of action taken on the findings, except in the case of the recommendations made by the Commission of Inquiry on Maruti Affairs, have also been placed on the Table of the Lok Sabha.

**Survey of Crimes by a Press Team**

1164. PROF. MADHU DANDAVATE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a survey by a press team in January, 1980 revealed that crimes in Delhi were on the increase;

(b) if so, it does not conflict with the version of the Delhi Police that the crime tendencies in Delhi were on the decline; and

(c) if so, whether the conflict between the two assessments of crime in Delhi is due to the fact that the Delhi Police is concealing the factual position of crimes in Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (c). Government's attention has been drawn to the write-ups in the Indian Express of 2-2-1980 and 6.2.1980 and to the Editorial in the Times of India dated 11.2.1980. These newspaper reports themselves indicate that no systematic city-wide survey was undertaken. What appears to have been done was collection of some information about individual cases from a few places in the city. No valid conclusion could be drawn about the crime situation on the basis of such information. The comparative figures